

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1221 of 1996

Present : Hon'ble Mr. Nityananda Prusty, Judicial Member
Hon'ble Mr. N.D.Dayal, Administrative Member

Netai Garai

-VS-

CLW

For the Applicant : Mr. B.Chatterjee, Counsel

For the Respondents: Mr. P.K. Arora, Counsel

Date of Order : 31-03-2004

O R D E R

MR. NITYANANDA PRUSTY, JM

Heard Mr. Chatterjee, Ld. Counsel for the applicant and
Mr. Arora, Ld. Counsel for the official respondents.

2. When this matter is taken up for hearing to-day, Ld. Counsel for the applicant prays for withdrawal of the case since the applicant is no more interested to proceed with this case. Ld. Counsel for the official respondents has no objection to the above prayer.

3. In view of above, the O.A. is dismissed as not 'pressed'. No order as to costs.


Member (A)


Member (J)

DKN